

(b) Government's policy in these matters is already well-known. The National Integration Council set up by the National Integration Conference can consider this if it so desires.

#### LIC LOANS FOR CONSTRUCTION OF HOUSES

\*151. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state:

(a) the extent of financial assistance the Life Insurance Corporation has so far given to the people of the Low Income Groups for construction of houses;

(b) the total number of persons so assisted; and

(c) the cities and towns where such assistance was mostly given?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) to (c) The information is being collected and will be laid on the Table of the House as soon as available.

#### DEMONSTRATION OF WOMEN IN IMPHAL AGAINST POLICE ATROCITIES

\*152. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the demonstration of 5,000 women in Imphal on the 27th September, 1961 to protest against criminal assault on and molestation of women by policemen including a Deputy Superintendent of Police;

(b) whether in this connection Government's attention has been drawn to the popular demand for the appointment of a Public Commission to go into all such cases; and

(c) if so, what steps Government have taken in regard to these allegations?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) There was no demonstration on the 27th September, 1961, but a meeting attended by some people was held at Imphal under the auspices of an organisation known as the Mahila Sammilani of Manipur. Is it true that the meeting demanded the formation of a Commission to enquire into two incidents concerning the misbehaviour of the Police referred to in the question. It is not considered necessary to appoint such a Commission as necessary action has already been taken.

(c) All the police officials concerned have been suspended from service and criminal cases have been registered against them.

#### DEPOSITS OF DIAMONDS IN VAIRAGAD (VIDARBHA)

\*153. SHRI B. D. KHOBARAGADE: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether the Government of Maharashtra has informed the Government of India about the detection of large deposits of diamonds in Vairagad in District of Chanda (Vidarbha) and has requested that a geological survey of Chanda District may be undertaken; and

(b) if so, what decision Government have taken in the matter?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) and (b). The Government of Maharashtra had requested the Geological Survey of India to survey the area of the alleged occurrences of diamond in Vairagad. The survey was undertaken by the Geological Survey of India during 1960-61. This survey did not indicate the presence of any diamondiferous rocks in the area.